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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 6/2018 in C.P. No. 16/241/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>02.02.2018</u>

Name of the Company:

Smruti Shreyans Shah

V/s.

The Lok Prakashan Ltd. & Ors

Section of the Companies Act:

Section 241 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. ANIP A GANDHI	AOVOCATZ	RCS.NO.	Min
2. Apura Vakil	Advocale	Org Resp.	Apure
3. TANAYA SHAH	ADVOCATE	APPLICANT	Torange Shah
4. Kunal Praishnau		Rosp No.5	Waring
5 Div 7 aug Kûndor	FLA	2, 6	Mwy Lon
6. PAVAN S. GODIAWAY	4 Advocati	RESPONDENT NV-2	Mulleneely

## <u>ORDER</u>

Learned Advocate Ms. Tanaya Shah present for Applicant.

Learned Advocate Mr. Anip Gandhi present for Respondent no. 4. Learned Advocate Mr. Apurva Vakil present for Original Respondent no. 3. Learned Advocate Mr. Kunal Vaishanav present for Respondent no. 5. Learned FCA Mr. Divyang Majmudar present for Respondent no. 6 Learned Advocate Mr. Pavan Godiawala present for Respondent no.2 in IA 6/2018.

Rejoinder filed by the Applicant.

Reply filed by Respondent no. 3 in IA 6/2018.

For hearing in IA 6/2018, List the matter on 19.02.2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of February, 2018.